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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.210/000378/2017

Date of Decision: 16th July, 2019

CORAM: R.VIJAYKUMAR, MEMBER (A)
R.N. SINGH, MEMBER (J)

Shri Lokesh, Son of Babu Lal, Age 31 years,
Was working as Accountant, Pay and Accounts Office, CBEC,
S.No.41-A, 2nd Floor, ICE House, Sassoon Road, Pune 411 001.
Resident of 138, Anup Nagar, Fazalpur, SBI Road,
Near Royal Public School, Fazalpur, Merath,
Uttar Pradesh 250 002.

.. Applicant

(By Advocate Shri Vishal Shirke)

VERSUS

1. Union of India, Through the Chief Controller of Accounts,
Office of the Principal Chief Controller of Accounts,
Central Board of Excise & Customs,
AGCR Building, I.P. Estate, First Floor, New Delhi 110 002.
2. Controller of Accounts, Central Board of Excise & Customs,
9th Floor, New Custom House, Mumbai 400 001.
3. Pay and Accounts Officer, Pay and Accounts Office,
Central Board of Excise & Customs,
41-A, Sassoon Road, Ice House, Pune 411 001...

Respondents

(By Advocate Shri B.K.Ashok)

ORDER (Oral)

Per : R.N. Singh, Member (J)

After arguing for sometime, the learned counsel for the applicant under instructions from the applicant seeks permission to withdraw the present OA with liberty to file better OA in accordance with law.

In view of the above, the OA is dismissed as withdrawn with liberty to file better OA.

(R.N. Singh)
Member (Judicial)
kmg*

(R. Vijaykumar)
Member (Administrative)

JD
18/7/19